

GAHC010085902021



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : PIL(Suo Moto)/3/2021

XXXX
GUWAHATI, ASSAM

VERSUS

THE ADVOCATE GENERAL, ASSAM AND ANR.
GOVT. OF ASSAM, GUWAHATI

2:THE GAUHATI HIGH BAR ASSOCIATION

REP. BY ITS PRESIDENT
GAUHATI HIGH COURT
GUWAHAT

Advocate for the Petitioner : SC, GHC

Advocate for the Respondent : ADVOCATE GENERAL, ASSAM

- B E F O R E -

HON'BLE THE CHIEF JUSTICE MR. SUDHANSHU DHULIA

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE SUMAN SHYAM

25-06-2021

(Sudhanshu Dhulia, CJ)

The matter is taken up through video conferencing.

Heard Mr. U.K. Nair, learned senior standing counsel, Gauhati High

Court. Also heard Mr. D. Saikia, learned Advocate General, Assam as well as Mr. J. Payeng, learned counsel representing the Gauhati High Court Bar Association.

After hearing all the concerned parties, we are of the considered view that the order dated 31.05.2021, which was subsequently extended on 14.06.2021, shall remain operative till 14.07.2021.

Put up before this Court on ***12th July, 2021.***

JUDGE

JUDGE

CHIEF JUSTICE

Comparing Assistant